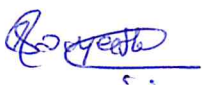


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(B) No.62/BB/2017	-	Admission	Rule-6 of IB	Karakkattu Agencies Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SANGEETHA.M.S 8123246442	Operational Creditor	

No representation for petitioner. Petitioner is called, absent. Matters filed against Falcon Tyres are listed on 18.08.2017.

Therefore, this matter is to be listed on 18.08.2017.


MEMBER (J)


MEMBER (T)